

<b>Nomination of cases by Hon'ble the Chief Justice on 11.05.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
<b>1</b>	<b>CrI. Revision – 1272/2016</b>	<b>Hon'ble Mohd. Tahir, J.</b>	<b>Court No. 25 on 11.05.2016</b>
<b>Appropriate Court dealing with such matters</b>			
<b>2</b>	<b>CrI. M. A. (U/S 482 Cr. P. C.) - 13960/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 11.05.2016</b>
<b>Special Order</b>			
<b>3</b>	<b>P.I.L. - 19377/2016</b>	<b>“Place by way of assignment to D.B. of Hon'ble Dilip Gupta, J. &amp; Hon'ble Yashwant Varma, J. till final disposal.”</b>	<b>Listing Section on 11.05.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
12/05/2016